

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 181
(To be answered on the 2nd February 2023)**

SHORTAGE OF AMES

181. SHRI MANISH TEWARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there is a shortage of Aircraft Maintenance Engineers (AMEs) in the country and if so, the details thereof including the number of AMEs currently employed by the industry;
- (b) the details of the number of AME licences granted against the number of applications from April, 2020 to January 31, 2023;
- (c) whether the Government is aware of recent aircraft malfunction incidents involving any Indian airlines and if so, the details thereof and a list of the number of each such aircraft incident from 01.01.2022 to 16.01.2023;
- (d) the details of the classification of these occurrences involving Indian carriers into accidents, serious incidents and incidents from 01.01.2022 to 17.01.2023; and
- (e) the details of the investigations undertaken regarding these occurrences and their time frame of completion?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) No sir, there is no shortage of Aircraft Maintenance Engineers (AMEs) in India. A total of 878 applications have been received from April 2020 to 27.01.2023 for the issuance of Aircraft Maintenance Engineer (AME) licenses, out of which 793 AME licenses have been issued and 85 applications have been rejected due to non-compliance of Rule 61 of the Aircraft Rules, 1937 and Civil Aviation Requirement (CAR) 66.

(c) to (e) During the period from 01.01.2022 to 16.01.2023, a total of 14 occurrences, due to malfunction of the aircraft systems/components have occurred which have been classified as 01 accident, 06 serious incidents and 07 incidents. The occurrences classified as accidents and serious incidents are investigated by Aircraft Accident and Investigation Bureau (AAIB) under the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 while the occurrences classified as incidents are investigated by DGCA. The actual time required for investigation of incidents depends on the complexity of each case, however, the efforts are made to complete the investigation within six

months.

The time frame of the investigation of accidents and serious incidents depends upon the scope of investigation and varies from investigation to investigation. As on date, investigations in respect of two occurrences of accidents and serious incidents have been completed and reports published on AAIB website on the link, <https://aaib.gov.in/#>.
